

**(ii) Repeal of Delhi Rent Control Act.**

SHRI TARA CHAND KHANDELWAL (Chandni Chowk): Sir, I beg to present a petition signed by Shri R. C. Gupta, Working President, Delhi Pradesh House Owners Association, Delhi, regarding repeal of Delhi Rent Control Act and certain suggestions to deal with the propels of house-owners.

13.35 hrs.

**ELECTION TO COMMITTEES****(i) Estimates Committee***[English]*

SHRI MANORANJAN BHAKTA (ANDAMAN AND NICOBAR ISLANDS): Sir, I beg to move the following:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty members from among themselves to serve as members of the Committee on Estimates for the term beginning on the 1st May, 1992 and ending on the 30th April, 1993."

MR. SPEAKER: The question is:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty members from among themselves to serve as members of the Committee on Estimates for the term beginning on the 1st May, 1992 and ending on the 30th April, 1993."

*The motion was adopted.*

**(ii) Public Accounts Committee**

SHRI ATAL BIHARI VAJPAYEE (Lucknow): I beg to move:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Accounts for the term beginning on the 1st May, 1992 and ending on the 30th April, 1993".

MR. SPEAKER: The question is:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Accounts for the term beginning on the 1st May, 1992 and ending on the 30th April, 1993".

*The motion was adopted.*

SHRI ATAL BIHARI VAJPAYEE (Lucknow). I beg to move:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Accounts of the House for the term beginning on the 1st May, 1992 and ending on the 30th April, 1993 and do communicate to this House the names of the members so nominated by Rajya Sabha"

MR. SPEAKER: The question is:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Accounts of the House for the term beginning on the 1st May, 1992 and ending on the